CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 03.10.2016

CP No. 291/00082/2015 (OA No.291/00664/2014)

Mr. P.N.Jatti, Counsel for the applicant.

Mr. V.D.Sharma, counsel for respondents.

Counsel for the petitioner wishes to withdraw the CP in the light of judgment in OA No.15/2011 Jugal Kishore Sain Vs. Union of India & Ors. decided on 8.11.2011 of this Tribunal which squarely covers the matter of the applicant as identical claim raised therein has been allowed by this Tribunal and the present petition is also likely to meet the same fate.

The prayer is allowed. In view of the submissions, the Contempt petition is dismissed as withdrawn.

(Meenakshi Hooja)

Member (A)

(S.K. Kaushik) Member (J)

Adm/